

Seventeenth Lok Sabha

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Title: Introduction of the Whistleblowers in Private Sector (Protection) Bill, 2020.

**SHRIMATI SUPRIYA SADANAND SULE (BARAMATI):** Sir, I beg to move for leave to introduce a Bill to provide for the protection of whistleblowers within the private sector through the setting up of internal and external complaint review and redressal mechanisms and for matters connected therewith or incidental thereto.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to provide for the protection of whistleblowers within the private sector through the setting up of internal and external complaint review and redressal mechanisms and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

**SHRIMATI SUPRIYA SADANAND SULE:** Sir, I introduce\*\* the Bill.

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